

F.No. 01(03)/Roster/CESTAT/2025  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 12.02.2025

**ORDER NO. 33 of 2025**

Hon'ble President is pleased to partially modify the roster order no. 161 of 2024 for **CESTAT, Allahabad** from **24.02.2025** to **28.02.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From	Mr. P. K. Choudhary, Hon'ble Member (Judicial)	Single Member Bench matters
24.02.2025	Mr. Sanjiv Srivastava, Hon'ble Member (Technical) and	Customs, Excise and Service
to	Mr. Angad Prasad, Hon'ble Member (Judicial)	Tax Division Bench matters
28.02.2025		

Note:

1. If Mr. Angad Prasad, Hon'ble Member (Judicial) is on leave, Mr. Sanjiv Srivastava, Hon'ble Member (Technical) will also hear Single Member cases.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" /"court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Allahabad/Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Allahabad /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar